

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:720  
ANSWERED ON:04.08.2011  
JUDICIAL RESIDENTIAL BUILDING  
Patle Kamla Devi

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government has received any proposal from the Government of Chhattisgarh for construction of judicial and residential buildings under ten years prospective plan;
- (b) if so, the details thereof;
- (c) whether the proposed amount for the construction of new court rooms and reconstruction of old court rooms and residential buildings for first two years have been sanctioned; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) Yes, Madam.

(b) The Department of Justice is implementing a Centrally Sponsored Scheme for development of infrastructure facilities for the judiciary since 1993-94 to augment the resources of the State Governments / UTs in this regard. The scheme covers construction of court buildings and residential accommodation of judicial officers/judges covering Subordinate Courts.

During preparation of Eleventh Five Year Plan, information regarding requirement of funds for construction of Court Buildings and Residential Quarters was called from all States/UTs for the next ten years under Ten Years Perspective Plan. The Government of Chhattisgarh had projected a total requirement of ₹ 67.27 crore for construction of Court Building and Residential Quarters for a period of ten years, out of which ₹ 29.56 crore was for the first two years. Against the total projected requirement of ₹ 3000 crore for all the States / UTs, Planning Commission had provided ₹ 701.08 crore for the Eleventh Five Year Plan period.

(c) & (d) During the first two years of the Eleventh Five Year Plan, an amount of ₹ 9.56 crore was released to the Government of Chhattisgarh. The total releases made to the Govt. of Chhattisgarh during the Eleventh Five Year Plan upto 31.7.2011 is ₹ 39.39 crore, including an amount of ₹ 16.78 crore released in 2011-12.